

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No112  
CP(CAA)/39(AHM)2021  
in  
CA(CAA)80 of 2020

**Order under Section 230-232 Co.Act, 2013**

**IN THE MATTER OF:**

Arcelor Mittal India Pvt Ltd  
AM Associates India Pvt Ltd  
Arcelor Mittal Nippon Steel India Ltd

.....Applicant

**Order delivered on ..18/02/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Sr. Adv. Saurabh Soparkar a/w Adv. Apurva Vakil,  
Amita  
Katradda, Kaustubh Rai, Isha Choudhary, Kamakshi  
Puri, Advocates for Mit S Thakkar  
For the Respondent No-1 : Sr. Adv. Mr. Arun Kathpalia a/w Adv. Ashim Sood, Adv.  
Nachiket Dave & Adv. Senu Nizar  
For the Respondent No-2 : Sr. Adv. Dr. Abhishek Singhavi & Sr. Adv. Navin Pahwa  
a/w Adv. Mihir Thakore

**ORDER**

**Comp. App/33(AHM)2021**

Heard submissions of Learned Sr. Counsel Mr. Kathpalia for Chairperson.

Learned Sr. Counsel Mr. Abhishek Singhavi addressed the arguments on behalf of R-2 petitioner Companies.

List the matter for further arguments on 04.03.2022.

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**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**